

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 310 of 2005

Jabalpur, this the 3rd day of April, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman

Arshad Khan, son of Shri Yaseen Khan,
Aged about 36 years, R/o. Near Sanichari
Police Station, Sanichari Hills, Sagar
District, Sagar (M.P.).

Applicant

(By Advocate – Shri S.A. Wakil)

V e r s u s

1. Union of India, through Department
Of Secretary, Department of H.R.Q.,
Govt. of India, New Delhi.

2. Government of India, through
Ministry of Human Resources and
Development Department, New Delhi.

3. Director, Capacity Building Division,
Beedback Ventures, Private Limited,
7LSC, Panchsheel Park,
New Delhi 110017.

Respondents

(By Advocate – Shri Shahid Baig on behalf of Shri S.A.
Dharmadhikari)

O R D E R (Oral)

By Justice M.A. Khan, Vice Chairman -

The applicant has filed this OA for a direction to the respondents to allow him to participate in the selection process for appointment to the post of District Program Manager in pursuance to the advertisement issued on 24th November, 2004 in Danik Bhaskar.

2. The notices of the OA have not been served on the respondents.

A perusal of the OA shows that the advertisement had been issued for

Arshad Khan

recruitment to the post District Program Manager which is not a civil post or civil service under the Union of India as per Section 14 of the Administrative Tribunals Act, 1985. The advertisement Annexure A-1 which is the basis of this OA clearly shows that the recruitment to the contractual post is to be made by the Standing Committee on Voluntary Action constituted by the State Governments under the Reproductive and Child Health Program of the Government of India. Since the employment which is under process is not for a civil post or civil service under the Union of India, the Tribunal does not have jurisdiction to admit the OA.

3. Accordingly, the OA is rejected without prejudice to the right of the applicant to take appropriate proceedings in proper forum for redressal of his grievances in accordance with law.

Grind
 (Dr. G.C. Srivastava)
 Vice Chairman

M.A. Khan
 (M.A. Khan)
 Vice Chairman

"SA"

प्रांकन सं ओ/चा.
 परिविरोधी विभाग
 (1) सचिव, उत्तर प्रदेश प्रविविरोधी विभाग, जबलपुर, उत्तर प्रदेश
 (2) अधिकारी, उत्तर प्रदेश प्रविविरोधी विभाग, जबलपुर
 (3) प्रविविरोधी विभाग, उत्तर प्रदेश
 (4) विविरोधी विभाग, उत्तर प्रदेश, जबलपुर, उत्तर प्रदेश
 सूचना एवं आवश्यक कार्यक्रम देखें

S. A. Wali (D.V. 230)
 S. B. Dharanikar (D.V. 230)

Ex-Recd.
 02
 24.4.06

Ex-Recd. उपर्युक्त संस्थान